

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 492/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Pralayankar Roy Chowdhury & Anr. -Vs- M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) MR. BISWAJIT Kumar, Adv. } PETITIONERS
 2) MS. IRAM HASAN, Adv. }
 3) MR. SHAUNAK MITRA, Adv. }
 4) MR. SATADEEP BHATTACHARYA, Adv. }
 5) MR. ARHAASIT MITRA, Sr. Adv. }

Jnan Hansa
6/11/17

- Mr. S N Mookherjee Senior Advocate } Respondents 1, 2, 3, 4, 6, 7 & 8
 Mr. Ranjan Bachawat Senior Advocate }
 Mr. Tarun Aich Advocate }
 Mrs. Manju Bhutera Advocate }
 Mr. Kaushik Mandal Advocate }

Kaushik Mandal 06.11.2017

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner submitted that he has received the copy of the reply only on 02/11/2017. Therefore, he needs further time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 3 weeks with a copy in advance to the opposite parties.

List on 01/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)